




Government of Jammu and Kashmir
Civil Secretariat, Home Department
Jammu/Srinagar

NOTIFICATION,

Jammu, the 1st February, 2019.

SRO 94.- In exercise of the powers conferred by sub-section(2) of Section 1 of the Jammu and Kashmir Governor's Special Security Force Act, 2018 (Governor Act No. XLII of 2018), the Government hereby appoint **1st of February, 2019** as the date on which the said Act shall be deemed to have come into force.

By order of the Government of Jammu and Kashmir.

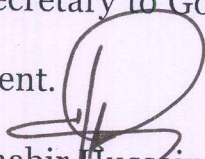

(R.K. Goyal) IAS
Principal Secretary to the Government
Home Department

No. Home/69/2006-ISA/III/

Dated 01 -02-2019

Copy to:-

1. Principal Secretary to Hon'ble Governor, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. All Administrative Secretaries to the Government.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (W.7 s.c).
5. OSD to Hon'ble Advisor (K).
6. Director General Information, J&K.
7. Director Archives, Archaeology and Museums, J&K.
8. General Manager, Government Press, Srinagar/Jammu.
9. Private Secretary to Chief Secretary.
10. Pvt. Secretary to Principal Secretary to Government, Home Department
11. I/C Website, Home Department.
12. SRO/Stock file.


(Shabir Hussain Keen) KAS
Additional Secretary to the Government,
Home Department